

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10347/2024

RAJA RAM & ANR.

Appellant(s)

VERSUS

RAM MURAT & ORS.

Respondent(s)

IA No. 43100/2023 - EXEMPTION FROM FILING O.T.

IA No. 10712/2023 - EXEMPTION FROM FILING O.T.

IA No. 43094/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 23-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) : Mr. Sanjay Mani Tripathi, Adv.
Mr. Sri Narayan Shukla, Adv.
Mrs. Gauri Mohanti, Adv.
Mr. V Elangovan, Adv.
Mr. Suraj Singh, Adv.
Mr. Kamal Kant Tripathi, Adv.
Ms. Anu Gupta, AOR

For Respondent(s) :
Mr. Devvrat, AOR
Mr. Abhijit Banerjee, Adv.
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Mr. Harpawan Kumar Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Re-list the matter for further hearing on 20.02.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR